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SLP(C)... 5023 OF 2001

ITEM No.5

Court No. 7

SECTION IVB

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal(Civil)...CC 5023/2001

(From the judgement and order dated 07/12/1999 in CWP 12481/99
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

STATE OF HARYANA & ORS.

Petitioner (s)

VERSUS

SATYENDER KUMAR

Respondent (s)

with I.A. 1 (C/Delay in filing SLP and office report)

Date : 13/08/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU
HON'BLE MR. JUSTICE DORAISWAMY RAJU

For Petitioner (s)

Mr. Mahabir Singh, Adv.
Mr. S.R. Sharma, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J.....
.SP2

Issue notice.

.SP1

Charanjit

[Om Prakash]
Court Master